

(b) whether it is also a fact that Extra Departmental employees of the Posts and Telegraphs Department are not paid any such children education allowance;

(c) whether Government have under consideration any proposal to extend this facility to the Extra Departmental Employees; and

(d) if so, when it will be possible to implement it?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Yes.

(b) Yes.

(c) No.

(d) Does not arise.

Confirmation of Extra Departmental Employees of P. and T. Deptt.

2278. Shri Jedhe: Will the Minister of Communications be pleased to state:

(a) whether any time-limit has been prescribed confirmation of Extra Departmental employees of the Posts and Telegraphs Department;

(b) if so, what is that time-limit; and

(c) if the reply to (a) above be in negative, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Extra-Departmental Employees are not regular whole time government employees and are therefore not eligible for confirmation. They are agents employed by the P. and T. Department to perform certain functions on behalf of the Department on payment of remuneration at fixed rates.

(b) and (c). The question does not arise.

Working Hours for Extra Departmental Employees of P. and T. Deptt.

2279. Shri Jedhe: Will the Minister of Communications be pleased to state:

(a) the minimum and maximum working hours prescribed for the Extra Departmental employees of the Posts and Telegraphs Department (Category-wise);

(b) whether it is also a fact that most of the Extra Departmental Employees in the rural areas have to work more than prescribed hours in the rainy season on account of Mail Van reaching late, but they are not paid any over-time allowance; and

(c) if so, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) There are no minimum working hours prescribed for the Extra Departmental employees excepting the E.D. Branch Postmasters| Sub Postmasters. The E.D. Branch Postmasters have to keep the office open for a minimum of three hours.

The E.D. Sub Postmasters have to keep the office open for 5 hours. The maximum working hours for any category of E.D. employees are five.

(b) No general complaints have been received that most of the E.D. employees in the rural areas have to work for more than prescribed hours in the rainy season on account of Mail Van reaching late. However, it is a fact that E.D. employees are not paid any overtime allowance.

(c) The E.D. employees are not regular wholetime employees and therefore they are not eligible for overtime allowance.

Goa

2280. Shri Linga Reddy:
Shri Jedhe:

Will the Minister of Home Affairs be pleased to state:

(a) whether the representatives of Goa have given a memorandum that